

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
WEDNESDAY, THE 24TH MARCH, 2010.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12.35 P.M, with a break between 11:10 a.m. to 11.45 a.m. The day was allotted for transaction of Government Business.

1. Questions :

Starred Questions No. 10 to No.13 were disposed off till 10:20 a.m. On Starred Questions No.10, Supplementary Questions were raised by Shri Marcuise N. Marak, MLA, and reply was given by Dr. Mukul Sangma, Deputy Chief Minister, on the absence of Minister, PWD. On Starred Question No.11, Supplementary Questions was raised by Shri Marcuise N. Marak, MLA. On Starred Question No.12, Supplementary Questions were raised by Shri Conrad K. Sangma, Leader of Opposition, Shri James Sangma, MLA and Shri Marcuise N. Marak, MLA. On Starred Question No.13, Supplementary Questions were raised by Shri Marcuise N. Marak, MLA and Shri Conrad K. Sangma, Leader of Opposition.

2. DEBATE ON GOVERNOR'S ADDRESS

Shri Omillo K. Sangma, MLA, Shri Marcuise N. Marak, MLA and Shri P.A. Sangma, MLA, participated. Dr. D.D. Lapang, Chief Minister gave a reply to the Debate on Governor's Address. After the reply of the Chief Minister, Shri J.M. Marak, MLA withdrew the Amendment to the Motion of Thanks saying that he was withdrawing on the assurance given by the Chief Minister in his reply.

3. LAYING/INTRODUCTION OF BILL :

1. Shri B.M. Lanong, Deputy Chief Minister in-charge Law, laid The Meghalaya Maintenance of Public Order (Autonomous Districts) (Amendment) Ordinance, 2010.
2. Shri B.M. Lanong, Deputy Chief Minister in-charge Law, laid The Meghalaya Maintenance of Public Order (Amendment) Ordinance, 2010.
3. Shri B.M. Lanong, Deputy Chief Minister in-charge Law, introduced The Meghalaya Maintenance of Public Order (Autonomous Districts) (Amendment) Bill, 2010.
4. Shri B.M. Lanong, Deputy Chief Minister in-charge Law, introduced The Meghalaya Maintenance of Public Order (Amendment) Bill, 2010.
5. Dr. Mukul Sangma, Deputy Chief Minister in-charge Finance laid the statements showing quarterly review of the trend of receipts and expenditure relative to the quarterly Budget Estimates for the 1st and 2nd Quarter for 2009-10.

6. Shri Prestone Tynsong, Minister in-charge Public Health Engineering laid the Annual Report of the Meghalaya State Pollution Control Board for the years 2004 – 2005, 2005- 2006. 2006-2007 and 2007-2008.

4. ADJOURNMENT :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 25th March, 2010.

W. M. Rymbai
Secretary,
Meghalaya Legislative Assembly.
